## राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ CP No. 15/11/2004

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . २०.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

कम्पनी का नाम:

NAME OF THE COMPANY: Hind chemicals LAd

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 397/398 of the companies Act of 1956

क्रम संख्या नाम

पदनाम

प्रतिनिधित्व

हस्ताक्षर

Sr. No.

Name Designation

Representation

Signature

1 2 Ihrshit Chauben Advocate Jayant

+ K. Dutta.

Jayant VRohtagi

## CP NO.15/11/2004

Sh. Shobhit Chauhan alongwith Sh. Saurabh Srivastava, Advocates for the respondents.

It is informed that, the appeal is pending before the Hon'ble High Court U/s 10A of the Companies Act, 1956 is subject matter and may have bearing on the disposal of the present petition. Hence, there consensus that the matter be adjourned subject to outcome of the pending appeal before the Hon'ble High Court.

In view of this, the matter is adjourned to 30th October, 2017.

Dated:20.09.2017

Sri H.P. Chaturvedi, 'Member (Judicial)

Typed by: Kavya Prakash